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Title: Need to conduct a high level inquiry into the blasts that took place in Tinsukia town in Upper Assam.

***SHRI RAMESWAR TELI (DIBRUGARH):** Hon. Chairman Sir, on 28th April, 2016, an incident of bomb blast took place in Tinsukia town in upper Assam under my constituency Dibrugarh in which at least 11 persons including a woman and a child were seriously injured. According to the report, the blast which occurred in Devipukhuri Panchali area was triggered by suspected ULFA militants after one of its dreaded cadres was gunned down by the security force a few days back.

This incident was preceded by a grenade blast in the wee hours of the same day i.e. on 28.04.2016 at Guijan near Tinsukia. The series of bomb blasts raise serious questions about the overall law and order situation in the state. I personally visited the site on Saturday and Sunday and met the injured people in the hospital. I strongly condemn this dastardly act of violence perpetrated by the extremist elements operating in the state. I also would like to urge upon the people of the state to come together to condemn this horrific violence against civil society. The incident once again brings to the fore the inability of the State Government to contain militancy in the state and its failure to protect the lives of common people. I request the Government to conduct a high level inquiry into the blasts to bring the culprits to justice. Moreover I wish to request the Central Government to take appropriate measures to provide adequate central forces so as to ensure safety and security of the people.